

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 385 OF 2013

MAHABODHI MAHAVIDYALAYA

Petitioner(s)

VERSUS

NATIONAL COUNCIL FOR TEACHER EDU&ORS.
(With appln(s) for directions and office report)

Respondent(s)

WITH W.P(C) NO. 386 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 390 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 391 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 407 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 408 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 409 of 2013
(With appln(s) for directions and office report)

W.P(C) NO. 411 of 2013
(With appln(s) for directions and office report)

Date: 26/06/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE RANJAN GOGOI
(VACATION BENCH)

For Petitioner(s) Mr. Mayank Manish, Adv.
Mr. Chandra Prakash, Adv.
Mr. Neeraj Shekhar, Adv.

For Respondent(s) Mr. Amitesh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice for the time being only on the N.C.T.E.
Mr. Amitesh Kumar, standing counsel for the N.C.T.E. accepts
notice.

List on Friday, the 28th June, 2013.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER

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